

SPECIAL BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/301(KB)2022
IA(I.B.C)/531(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MRS. KAUSHAL SHARMA (PERSONAL GUARANTOR OF M/S BALAJI COKE INDUSTRY PRIVATE LIMITED)
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Post this matter on **22.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**